

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal no. 86 of 2013

Dated : 26<sup>th</sup> August, 2013

Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson  
Hon'ble Mr. RakeshNath, Technical Member

Karnataka Power Transmission Corporation Ltd.  
& Ors. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission  
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri  
Mr. Anand K. Ganesan

Counsel for the Respondent(s):

ORDER

At the request of learned counsel for the Appellant, post the matter  
for further hearing on 27.08.2013 at Chennai Circuit Bench.

(RakeshNath)  
Technical Member  
mk

(Justice M. KarpagaVinayagam)  
Chairperson